

**HIGH COURT OF MANIPUR**  
**AT IMPHAL**

**NOTIFICATION**  
Imphal, the 24<sup>th</sup> May, 2024

No. HCM/1/96-BENCH/11642-59 : It is informed to all learned members of the Bar and litigants that:

- i) In view of non-availability of Hon'ble The Chief Justice to hold court sitting from 27<sup>th</sup> to 29<sup>th</sup> May, 2024 as His Lordship is availing casual leave;

it is notified as under:

- 1) Regular Division Bench matters of Hon'ble The Chief Justice and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui to be listed on 27<sup>th</sup>, 28<sup>th</sup> and 29<sup>th</sup> May, 2024 will be listed on the same day before Hon'ble Mr. Justice A. Bimol Singh and Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui; and
- 2) A Single Bench of Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui will be constituted on 28<sup>th</sup> and 29<sup>th</sup> May, 2024 for listing of dormant cases for the purpose of fixing dates.

By Order etc.

Sd/-

**(KH. AJIT SINGH)**  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**

---

Imphal, the 24<sup>th</sup> May, 2024

Endt. No. HCM/1/96-BENCH/

Copy to:

1. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
2. The P.S. to Hon'ble Mr. Justice A. Bimol Singh, Judge, High Court of Manipur.
3. The P.S. to Hon'ble Mr. Justice A. Guneshwar Sharma, Judge, High Court of Manipur.
4. The P.S. to Hon'ble Mrs. Justice Golmei Gaiphulshillu Kabui, Judge, High Court of Manipur.
5. The Advocate General, Government of Manipur.
6. The Registrar General, High Court of Manipur.
7. The Registrar (Vigilance)/(Admn.), High Court of Manipur.
8. The Government Advocates, Government of Manipur.
9. The Deputy Solicitor General of India, High Court of Manipur.
10. The President, High Court Bar Association, Manipur.
11. The President, AMBA, Manipur.
12. All the Joint Registrars, High Court of Manipur.
13. All the Deputy Registrars, Language Officer, High Court of Manipur.
14. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
15. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
16. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
17. All the Court Masters, High Court of Manipur.
18. The Concerned/Guard File.

  
**REGISTRAR (JUDL.)**  
**HIGH COURT OF MANIPUR**